

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 967 of 2020

IN THE MATTER OF:

Stressed Assets Stabilization Fund

...Appellant

Versus

**Sethi Engineers and Foundry Ltd.
(Formerly Kitti Steels Ltd.)**

...Respondent

Present:

For Appellant: Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika Sharma, Mr. Sumit Nagpal and Mr. Rahul Mendiratta, Advocates.

For Respondent: Mr. Y. Suryanarayana, Advocate.

ORDER
(Through Virtual Mode)

21.12.2020: Shri Y. Suryanarayana, Advocate appears for the Respondent. He may file his reply affidavit alongwith vakalatnama within two weeks. Rejoinder thereto, if any, may be filed by the Appellant within two weeks thereof. Short written submissions, not exceeding three pages, together with compilation of relevant judgments may be filed by learned counsel for the parties alongwith their pleadings.

List the matter 'for admission (after notice)' on **4th February, 2021.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

am/gc